

Boiler quality Plates

1099. **Shri D. D. Puri:** Will the Minister of Iron and Steel be pleased to state:

(a) whether it is a fact that there has been an excessive rejection in the boiler quality plates rolled at the Rourkela Steel Plant;

(b) if so, the reasons therefor; and

(c) the steps being taken to improve the rolling of such plates?

The Minister of Iron and Steel (Shri T. N. Singh): (a) No, Sir.

(b) and (c). Do not arise.

Himmatnagar-Udaipur Rail Link

1100. **Shri Man Sinh P. Patel:** Will the Minister of Railways be pleased to state:

(a) when will the Himmatnagar-Udaipur rail link be opened for passenger traffic; and

(b) whether Government have examined the proposal to extend this rail link upto Vijapur from Himmatnagar?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) The Udaipur-Himmatnagar railway line is expected to be opened to passenger traffic some time towards the end of March, 1966.

(b) No.

Swimming Pool near New Delhi Station

1101. **Shri Rajdeo Singh:** Will the Minister of Railways be pleased to state:

(a) how much money was earmarked for constructing the Swimming pool near New Delhi Railway Station and how much money was spent;

(b) what are the charges for bathing in this swimming pool for the Officers, Class III and Class IV employees separately; and

(c) whether Government propose to consider the revision of the charges on the basis of their salary so as to bring it within the reach of all classes of employees?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) The original estimated cost of providing swimming pool was Rs. 4,22,300/ approximately. The revised estimated cost of swimming pool and its allied works is approximately Rs. 6.75 lakhs.

(b) Rs. 15/- and Rs. 10/- for the whole season from the employees and dependents of the employees respectively in case they wish to become 'Members'. No different rates have been prescribed for officers, class III and IV employees.

(c) No.

Quarters for Railway Employees in Delhi Area

1102. **Shri Rajdeo Singh:** Will the Minister of Railways be pleased to state:

(a) the number of Railway staff on the waiting list for the allotment of quarters in Delhi area separately in essential and non-essential categories and since when they have been awaiting; and

(b) what is the future programme of construction of quarters for Delhi area and whether Government have fixed any target for housing the un-housed workers in view of the acute position in Delhi area?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a)

Essential			Waiting list from		
Class III	Class III Artisans	Class IV	Class III	Class III Artisans	Class IV
456	222	137	19-2-63	30-6-58	25-11-59

Non-essential		Waiting list from	
Class III	Class IV	Class III	Class IV
8308	1179	2-12-52	28-12-53

(b) 113 Units Type I quarters for Class IV staff, 121 Units Type II quarters for Class III staff are under construction in Delhi Area.

126 Units Type I quarters for Class IV staff have been proposed to be constructed during 1966-67. No target for housing the un-housed staff has been fixed due to the uncertainty of availability of funds for this area in future years.

Medical Facilities to Railway Board's Staff and Officers

1103. Shri Rajdeo Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the staff and officers of the Railway Board are entitled to the medical facilities offered by the C.G.H.S. as also at the Central Hospital of the Northern Railway;

(b) if so, the reasons therefor; and

(c) whether Government propose to extend this option to other Railway employees of the Northern Railway working in Delhi?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) Staff and officers of the Railway Board are entitled to the Medical facilities offered by C.G.H.S. Class I & II Railway officers on their temporary transfer to the Railway Board office are, however, given option to retain either the Railway Medical Attendance Rules or the C.G.H. Scheme for the period of their stay in the Board's office.

(b) Does not arise.

(c) The staff employed on the Railways are governed by Railway Medical Attendance Rules and

C. G. H. Scheme has not been applicable on the Railways.

Requirement of Zinc, Copper and Tin Plates

1104. Shri Shiv Charan Gupta: Will the Minister of Mines and Metals be pleased to state:

(a) the present annual requirement of zinc, copper and tin plates in the country;

(b) the stock of each of these metals in the country as on the 31st January, 1966; and

(c) how Government propose to meet the requirement of Industries which need these metals for their finished products?

The Minister of Mines and Metals (Shri S. K. Dey): (a) The present annual requirements, according to the Committee on maintenance imports set up in connection with the 4th Five Year Plan, are estimated as under:—

i. Copper	1,20,000 tonnes
ii. Zinc	1,00,000 "
iii. Tin Plates	2,00,000 "

Actual imports during 1964-65 were as follows:—

i. Copper	52,635 tonnes
ii. Zinc	69,952 "
iii. Tin Plates	42,416 "

(b) The stock of these metals as on 31-1-1966 in accordance with the returns received in this Ministry is as under:—

i. Copper	4,750 tonnes
ii. Zinc	13,826 "

iii. Tin Plates—Information is not readily available as this item is not covered by the Scarce Industrial Material (C) trol Order.